

ROSELABS FINANCE LIMITED

Regd Office : 111/952 Nirmal Apartment, Sola Road, Naranpura, Ahmedabad - 380064.

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POST OFFER ADVERTISEMENT

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of **Arihant Premises Private Limited ("Acquirer")**, pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire 26,00,000 Equity Shares, constituting 26% of the voting Equity Share Capital (the "**Offer**") of **Roselabs Finance Limited ("Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on February 28, 2013 in Financial Express (English, all editions); Jansatta (Hindi, all editions); Navshakti (Marathi, Mumbai edition) and Bindu (Gujarati, Ahmedabad edition).

1. Name of the Target Company : Roselabs Finance Limited
2. Name of the Acquirer : Arihant Premises Private Limited
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Link Intime India Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : May 16,2013
 - b. Date of closure of the Offer : May 29,2013
6. Date of payment of consideration : June 4, 2013 for payments through RTGS & NEFT and June 6, 2013 for payment through Demand Draft
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Offer Price	Rs. 8.50	Rs. 8.50
7.2	Aggregate number of shares tendered	26,00,000	16,60,489
7.3	Aggregate number of shares accepted	26,00,000	16,60,489
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 2,21,00,000.00	Rs. 1,41,14,156.50
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	Nil 0 %	Nil 0 %
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	57,64,181 57.64%	57,64,181 57.64%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	26,00,000 26.00%	16,60,489 16.60%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	83,64,181 83.64%	74,24,670 74.24%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer : 42,35,819 (42.36%) Post-Offer : 16,35,819 (16.36%)	Pre-Offer : 42,35,819 (42.36%) Post-Offer : 25,75,330 (25.76%)

8. The Acquirer alongwith its Directors, severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited. A copy of this Advertisement will also be available at the registered office of the Target Company and with the Ahmedabad Stock Exchange Limited.

On Behalf of the Acquirers issued by the Manager to the Offer



ARIHANT capital markets Ltd.
Merchant Banking Division

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